

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-44/2004/5780/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C.B. Gogoi,
District and Sessions Judge,
Sonitpur, Tezpur.

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Dated Guwahati, the 27 June, 2023.

Sub:- **Restricted holiday, Casual Leave along with station leave permission.**

Ref:- Your letter No.DJ(S)/2793, dtd. 26.06.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail Restricted holiday on 30.06.2023 and casual leave on 01.07.2023, along with station leave permission, from the evening of 28.06.2023 till the morning of 03.07.2023.** The next seniormost Judicial Officer at the station shall remain in charge of your court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-44/2004/5781/A, dated , 27-06-2023
Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)